

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 216**  
**(IB)-1106(ND)18**  
**IA- 1836/2024**

**IN THE MATTER OF:**

**M/s. Panipat Texo Fabs Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**M/s. Exclusive Overseas Pvt. Ltd.**

**... Respondent**

**Under Section: 9 IBC, 2016**

**Order delivered on 10.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 09.07.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**